

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
BREMELS RUBBER INDUSTRIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BREMELS RUBBER INDUSTRIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10/11/1971
3.	Authority under which corporate debtor is incorporated / registered	RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110KA1971PTC021454
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. office: No-16D, 1st Floor, KIADB Complex, SRS Road, Opposite 1st Main, Peenya I Stage, Bangalore -560058 Principal office: Plot No 12, Aspeninfra Padubidri Pvt Ltd, Nadsal Village, Post Padubidri, Udupi – 574 111
6.	Insolvency commencement date in respect of corporate debtor	26-09-2025 (Order copy received on 06-10-2025)
7.	Estimated date of closure of insolvency resolution process	25-03-2026 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ratnakar Shetty Reg. No.: IBBI/IPA-001/IP-P01630/ 2019-2020/12718
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C801, Mantri Serenity Apt, Daddakalsandra, Subramanyapura Post, Bengaluru – 560 062 E-mail: rcshetty.co@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bengaluru – 560 003 E: bremel.cirp@gmail.com
11.	Last date for submission of claims	20-10-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: RPAR & Co LLP, #16, Level 3, Skyline Towers, 7th Cross, Sampige Road, Malleswaram, Bengaluru – 560003

RATNAKAR SHETTY
Insolvency Professional
IBBI/IPA-001/IP-P01630/2019-2020/12718

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Bremels Rubber Industries Private Limited** on 26-09-2025 (Copy of order received on 06-10-2025).

The creditors of **Bremels Rubber Industries Private Limited**, are hereby called upon to submit their claims with proof on or before 20-10-2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RATNAKAR SHETTY
Insolvency Professional
IBBI/IFA-001/IP-P01630/2019-2020/12718

Date: 07-10-2025

Place: Bangalore

Ratnakar Shetty
Interim Resolution Professional for
Bremels Rubber Industries Pvt Ltd